

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 120
ANSWERED ON 09.02.2023

USE OF RENEWABLE ENERGY

*120. SHRI JAGDAMBIKA PAL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to run all the Government institutions including schools and universities on renewable energy;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government also proposes to bring any new policy to run Lucknow and Kanpur cities totally on renewable energy and if so, the details thereof;
- (d) the number of solar power panels that the Government proposes to install in the State of Uttar Pradesh in upcoming two years;
- (e) whether the Government proposes to install solar panels in all major temples of the country for energy consumption; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (f) of Lok Sabha Starred Question No.120 to be answered on 09.02.2023 regarding *Use of Renewable Energy*

(a)&(b) Ministry of New and Renewable Energy (MNRE) has requested all the States /Union Territories as well as the Central Ministries/Departments to issue necessary directions to all Departments and Institutions under their jurisdiction, including schools and universities, for utilization of vacant rooftops for installation of solar panels.

(c) Presently, there is no such proposal to bring any new policy to run Lucknow and Kanpur cities totally on renewable energy.

(d) As per Uttar Pradesh Solar Energy Policy -2022, 22000 MW of solar power projects upto 2026-27 have been targeted, out of which approximately 8800 MW has been targeted in the next two years.

(e) & (f) Under the ongoing Phase II of the Rooftop Solar programme, incentives are being provided to DISCOMs towards installation of RTS projects in their jurisdictional area, which includes RTS in temples as well. The incentive amount is 5% of the benchmark cost for RTS capacity addition beyond 10% and up to 15% of the baseline RTS capacity as on 31st March of the previous year, and incentive amount is 10% of the benchmark cost for RTS capacity addition beyond 15% of the baseline RTS capacity as on 31st March of the previous year.